

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 12th January, 2015
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 29/2014 (CZ)	Anurag Modi Vs. State of M.P. & 4 Ors.	Mr. Raghvendra kumar, Adv. Mr. Sachin K. Verma Adv. for R-1,2 &3 Ms. Parul Bhadoriya, Adv for R-4 Mr. Prashant Singh Adv. For R-5	
2.	Original Application No. 142/2014 (CZ) (M.A. No 335,342/14)	Shri Kapil Malaiya & 2 Ors. Vs. Union of India & 9 Ors.	Mr. Shantanoo Saxena Adv. Mr. Yadvendra Yadav Adv. For R-5 Mr. Dharamveer Sharma for R-9 Mr. Om. Shankar Shrivastava Adv. Mr. Rajeev jain Adv.	
3.	Original Application No. 336/2014	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv.	
4.	Original Application No. 127/2013 (M.A. No 646/14)	Santosh Mittal Vs. State of Rajasthan & 7 ors.	Mr. Sandeep Singh, Adv. for RPCB Mr. Sachin K. Verma, Adv for Respondent	
5.	Original Application No. 128/2013 (M.A. No. 391/14)	Rajesh Ku. Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
For compliance				
6.	Original Application No. 135/2014 (CZ) (M.A. No 662/14) (M.A. No 690/14) (M.A. No 696/14)	Dr. Subhash C. Pandey & 2 Ors. Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Shivendu joshi Adv. Mr. Vijay Choudhary Adv.	
7.	Original Application No. 48/2014	Pradeep Kumar Pandey &5 Ors. Vs. Mandakini Housing Society Through Its President &4 Ors.	Mr. Pradeep Kumar Pandey Mr. Sachin K. Verma, Adv. for R-5 Mr. Ayush Dev Bajpia, Adv. for R-2	

8.	Original Application No. 57/2013	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma & ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv. for R-1 Mr. Sachin K. Verma, Adv Mr. Ayush Dev Bajpai Adv. For R-2 Mr. Shivendu Joshi, Adv. for R-3 Mr. Sandeep Singh, Adv. for R-4	
9.	Original Application No. 160/2014 (CZ)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv.	

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